ITEM NO.16 REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE
SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH.RAJIV KALRA

Criminal Appeal No(s). 1306/2019

YASHWANT JAISWAL Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

Date : 24-02-2021 This appeal was called on for hearing today.

For Appellant(s) Jail Petition, AOR

Mr. Prastut Dalvi, Adv.
Mr. Sunil Fernandes, AOR

For Respondent(s) Mrs. Rachna Gupta, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE COURT MADE THE FOLLOWING

O R D E R

Records are still awaited. Let the reminder be issued to the concerned High Court and Trial Court.

List on 27.04.2021.

RAJIV KALRA
Registrar

Signature Not Verified
Digitally signed by
Jayant Kumar Arora
Date: 2021.03.17
13:44:59 IST
Reason: